

**FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT) :** Sir, I beg to move for leave to introduce a Bill further to amend the Food Corporations Act, 1964.

**MR. SPEAKER :** The question is :

"That leave be granted to introduce a Bill further to amend the Food Corporations Act, 1964."

*The motion was adopted*

**SHRI H. K. L. BHAGAT :** Sir, I introduce† the Bill.

12.22 hrs.

**MATTERS UNDER RULE 377**

[*Translation*]

- (i) Demand for measures to increase production of oilseeds in the country

**SHRI KAMLA PRASAD RAWAT (Barabanki) :** Mr. Speaker, Sir, I am submitting the following matter under Rule 377.

The prices of vegetable oil and edible oils are continuously rising with the result that the common man is facing a lot of difficulty. If edible oils are not imported from foreign countries there will be a crisis in the country. The reason for this crisis is that farmers are not getting reasonable price for their produce of oilseeds. Consequently, the farmers do not produce oilseeds. We request the Government to provide good quality seeds and fertiliser to the farmers at reasonable prices so that farmers are able to increase the production of oilseeds and these are not required to be imported from other countries and the consumers may also get vegetable oil and edible oils at low prices.

- (ii) Demand for setting up more units [of Bharat Heavy Electricals Ltd. in Madhya Pradesh

**SHRI K. N. PRADHAN (Bhopal) :** Mr. Speaker, Sir, I am submitting the following

†Introduced with the recommendation of the President.

matter under rule 377.

The BHEL in Bhopal has invented many modern machines. Besides, on the one hand, it has proved to be a leading profit earning undertaking in the Public Sector and on the other, it has saved a huge amount of foreign exchange.

When in 1955, the Bhopal Heavy Electricals was set up, there was a scheme for its expansion and according to that scheme, the strength of the employees was to be increased to 35,00. But in 1972 it was merged with the Bharat Heavy Electricals Limited and in 1974 some of the profitable items were transferred to other units which resulted in decrease in the strength of its employees from 20,000 to 15,000. After that, BHEL units have been set up in other States one after the other and their efficiency is well known to all. The employees of BHEL in Bhopal, who contributed a lot for the development of the country by dint of their hard work and ability, are not only facing the problem of housing but also the problem of employment of their children at the time of their retirement.

The BHEL in Bhopal has not only invented a new type of axial flow tabular turbine and the sumail generators but also, has played an important role in development and modernisation in the fields of electricity, industry and transport. The invention of battery driven 'Shanti Vahan' which is free from noise and pollution, is its revolutionary contribution. Therefore, it is necessary that more units of BHEL should be set up in Madhya Pradesh and the BHEL in Bhopal should be entrusted with the work of manufacturing major war tanks for our armed forces.

(*Interruptions*)

[*English*]

**MR. SPEAKER :** I have not allowed any Member to say anything about my ruling. Only, statement under Rule 377 will go on record.

(*Interruptions*)\*\*

**SHRI BASUDEB ACHARIA (Bankura) :** We are walking out in protest.

\*\*Not recorded